

Court Room No. 29.

Today's Board of matters/cases for consideration/hearing.

Date :- 21st August, 2020.

11.00 a.m. to 2.00 p.m.

Sr. No.	Case No.	Name of parties	Adv. Name	Stage	Remark
1	POCSO Spl. 444/2019	Parksite P.S v/s Rajendra Popat Kale		Hearing	
2	Spl. Case. 891/2020	RCF P.S V/s. Sayyed Ahmed Ishar Khan		Hearing	
3	Special Case 138/2020	Agripada P.S V/s. Masud MeHamud Qureshi			
4	Bail Appl 920/2020	Darshan Ishwar Pujari V/s. Colaba P.S			
5	BA POCSO. 925/2020	Mohammed Akbar Shaikh V/s. Ghatkopar P.S			
6	BA 895/2020	Faizal Younis Khan V/s. Ghatkopar P.S			
7	BA POCSO. 917/2020	Ayan Ekramulla Shaikh @ Mohd R.F. Jaiswar V/S J.J.Marg P.S			

Sd/-

Sheristedar, CR No. 29.